

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: DILIP CHHABRIA DESIGN PRIVATE LIMITED Date of Commencement of Liquidation: 12-01-2024; List of Stakeholders as on Date: 26-03-2024; Name of IP: Mr. Jigar Pradipchandra Shah; Process Number: 1; Last 5 digit of registration number: 11820

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	5	66188650	5	66188650				NA
2	Liquidation costs incurred till date	7	289033	7	289033				NA
3	Secured financial creditors	3	706065505	3	706065505				Annexure 3
4	Unsecured financial creditors	17	2283012066	17	2220827076		62184990		Annexure 4
5	Operational creditors (Workmen)	117	13569225	117	13495766		73459		Annexure 5
6	Operational creditors (Employees)	31	64763950	28	17765359		46998590		Annexure 6
7	Operational creditors (Government Dues)	7	231704424	7	231201825		502599		Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	45	876515013	43	438382749		438132264		Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		232	4242107866	227	3694215963	0	547891902	0	